

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI 3
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	V. SRINIVASAN.	COUNSEL FOR PETITIONER	
2	A. G. SATHYANARAYANA A. K. MYLSAMY	For R, - Rg	
3	G. S. DHANALAKSHMI	Counsel for 10 th Respondent	G. S. Dhya 21/8/17
4	S. MALADEVI	Counsel for 12 th Respondent	S. Mal 21/8/17

ORDER

Mr.V.Srinivasan, Counsel for Petitioner present. Mr.A.G.Sathyanarayana Counsel for R1 to R9 present. Ms.G.S. Dhanalakshmi Counsel for the R10 present. Ms. S.Maladevi Counsel for R12 present. Counsel for R10 filed counter, a copy of which is served to the other side. Counsel for R12 sought time to file the reply. At request time is enlarged. Put up on 06.09.2017 at 10.30 A.M.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)

hv